

nected works are in progress. The excavation of the link channels connecting the four dams are also in progress.

(b) The implementation of projects is the responsibility of the State Governments. The State Government have, however, intimated that, by and large, the work is being done according to the scheduled programme.

(c) An amount of Rs. 36.99 crores is anticipated to have been incurred upto March '82.

Supply of Phosphatic Fertilizers and Urea to Orissa

73. SHRI ARJUN SETHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have supplied some quantity of phosphatic fertilizers and urea to help the standing crops in the State of Orissa; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). The Central Government allotted the following quantities of fertilisers to Orissa for the period August, 1982 to January, 1983:—

(Figures in '000 tonnes of Nutrients).

N	36.32
P	9.31
K	5.63
Total :	51.26

The above quantities are to be supplied by the indigenous manufacturers and handling agencies of imported fertilisers.

At the beginning of September, 1982, the handling agencies of imported fertilisers, who were having the following stocks of fertilisers in the State, were asked to offer the entire quantity to the Government of Orissa:—

(Figures in '000 tonnes of Nutrients).

N	5.38
P	1.47
K	1.56
Total :	8.41

In addition, the Fertiliser Corporation of India and Hindustan Fertiliser Corporation of India, who are the major suppliers of fertilisers to the State, were asked to rush stocks to Orissa. The State Government have been kept informed of the action taken. All efforts are being made to ensure adequate supplies of phosphatic and nitrogenous fertilisers to the State.

Implementation of Low Cost Sanitation Plan

74. SHRI H. N. NANJE GOWDA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his Ministry has asked the State Governments to assist in pushing through a low cost sanitation plan covering the population of Class I cities and 50 per cent of the population in remaining towns;

(b) if so, how much funds have been allocated to each State (State-wise) for the speedy implementation of this drive; and

(c) the progress so far achieved by each State and guidelines issued by the Centre in the implementation of the aforesaid plan?